

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,  
PRINCIPAL BENCH, NEW DELHI**

**ORIGINAL APPLICATION NO. 1236 of 2024**

Society for Protection of Culture Heritage Environment Traditions and  
Promotion of National Awareness

V/s

Union of India & Ors.

**INDEX**

<b>Sr. No</b>	<b>Particular</b>	<b>Date</b>	<b>Page No.</b>
<b>1.</b>	Reply by way of affidavit of Dharminder Sharma, IFS, Principal Chief Conservator of Forests (HoFF), Department of Forest and Wildlife Preservation, Punjab on behalf of Respondent No 7 (State of Punjab through Chief Secretary, Government of Punjab, Chandigarh)	13.05.2025	1-4
<b>2.</b>	Compiled report of the Field Officers of the Punjab Forest Department (Annexure-R/7/1)	13.05.2025	5

**Place: SAS Nagar**

**Dated: 13.05.2025**



**DEPONENT**

**Dharminder Sharma, IFS  
Principal Chief Conservator of Forests (HoFF),  
Deptt. of Forest and Wildlife Preservation, Punjab**

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**ORIGINAL APPLICATION NO. 1236 of 2024**

Society for Protection of Culture Heritage Environment Traditions and  
Promotion of National Awareness

**.....Petitioners**

V/s

1. Union of India Through Secretary Ministry of Environment & Forest  
Paryavaran Bhawan CGO Complex, Lodhi Road, New Delh-110003,  
Landline No: +91-11-20819308 Email: secy-nioef@nic.in
2. National Highway Authority of India Through the Chairman G-5 &  
G-6, Sector-10 Dwarka, New Delhi -110045, Telephone No.: 91-011-  
2507410 &. 25074200 Email: tis@nhai.org
3. Ministry of Road Transport & Highways Through Secretary  
Transport Bhawan, Gokul Nagar, Sansad Marg Area, New Delhi,  
110001 Telephone No. 011-23714104 Email: secy-road@nic.in
4. Govt. of NCT of Delhi Through Lt Governor of Delhi Raj Niwas,  
Rajpur Road - Delhi-110054 Telephone No.:+91-11-23975022,  
23960809. Email: pstolg.delhi@nic.in
5. State Government of Haryana Through Chief Secretary 4th Floor,  
Haryana Civil Secretariat, Sector-1, Chandigarh- 160001, Telephone  
No.: 0172-2740118 .Email: kaushalsanjeev@hry.nic.in
6. State Government of Rajasthan, Through Chief Secretary,  
Government of Rajasthan, Secretariat, Jaipur-302005, Telephone No.:  
91-0141-2227254/2385892 Email: csraj@rajasthan.gov.in
7. State of Punjab Through Chief Secretary, Government of Punjab,  
Chandigarh-160001, Telephone No.: 0172-2740860, 0172-2740156  
Email: cs@punjab.gov.in
8. Haryana, Town & Country Planning and urban Estates Department,  
Govt of Haryana Through Additional Chief Secretary, Plot No.3. Sec-  
18a, Madhya Marg, Chandigarh 160018. Telephone No. 0172-  
2714010 E-mail: fctcp@hry.nic.in

9. Municipal Corporation of Delhi. Through Commissioner Dr. SPM, Civic Centre, Near Minto Road, New Delhi, Telephone No.: 23225901 Email: clomcdhq@gmail.com

10. Principal Chief Conservator of Forests, Department of Forests and Wildlife, Government of National Capital Territory of Delhi, A-Block, 2nd Floor, Vikas Bhawan, LP. Estate, New Delhi-110002, Telephone No.: +91-11233-70679 Email::pccf-gnctd@delhi.gov.in

11. Central Pollution Control Board Through Chairman Parivesh Bhawan, East Arjun Nagar, Delhi-110032, Telephone No.: 011-43102 Email: ccb.cp.kb.@nic.in

.....Respondents

**Reply by way of short affidavit of Dharminder Sharma, IFS, Principal Chief Conservator of Forests (HoFF), Department of Forest and Wildlife Preservation, Punjab on behalf of Respondent No. 7**

**RESPECTFULLY SHOWETH:**

I, the above named deponent do hereby solemnly affirm and declare as under:-

1. That the deponent is presently holding the post of Principal Chief Conservator of Forests (HoFF), Department of Forest and Wildlife Preservation, Punjab and the deponent is well conversant with the facts of the case and competent to file the present affidavit on behalf of Respondent No. 7.
2. That the above mentioned OA is pending for consideration on 22.05.2025 in this Hon'ble Tribunal.
3. That in the OA the applicant has only sought directions to be



issued to the answering respondent to place on record the list of illegal constructions on National Highways in violation of the Notifications issued and also to place on record the names and designations of the officers responsible for allowing illegal constructions to come up on area meant for development of Mandatory Green.

4. That this affidavit is being filed by the deponent in compliance of the Hon'ble Tribunal order dated 11.02.2025.

5. That it is informed that removal of encroachment on National Highway and maintaining mandatory green cover is the duty of National Highway Authority of India. The Punjab Forest Department is responsible for managing the areas under its jurisdiction only and which have been notified as "Protected Forest".

6. That no areas of "Protected Forest" under the jurisdiction of Punjab Forest Department have been encroached. The reports of field officers of the department are enclosed as Annexure-R/7/1.

Keeping the above said in view, it is most humbly submitted that this case being concerned with the jurisdiction of National Highway Authority of India, the proceedings qua the answering respondents may kindly be dropped.

**Place: SAS Nagar**

**Dated:**



**DEPONENT**

**Dharminder Sharma, IFS  
Principal Chief Conservator of Forests (HoFF),  
Deptt. of Forest and Wildlife Preservation, Punjab**

**VERIFICATION:**

Verified that the contents of para no 1 to 6 of the above affidavit are true and correct to the best of my knowledge. No part of it is false and nothing has been kept concealed there from.

**Place: SAS Nagar**

**Dated: 13.05.2025**



**DEPONENT**

**Dharminder Sharma, IFS  
Principal Chief Conservator of Forests (HoFF),  
Deptt. of Forest and Wildlife Preservation, Punjab**

Illegal Construction on National Highways					
Sr. No	Name of Division	Name of National Highway	Any illegal construction on that National Highway		Action Taken
			No.	Area	
1	Jalandhar	NH-44		Nil	
2	Jalandhar	NH-1		Nil	
3	Jalandhar	NH-703		Nil	
4	Jalandhar	NH-703-A		Nil	
2	Amritsar	ASR-Ajnala Road		Nil	
5	Amritsar	Amritsar Tarn Taran Harike Road NH-15/54		Nil	
6	Amritsar	G.T. Road Km.412 to 426 L/s		Nil	
7	Amritsar	Tarn Taran Harike Road Km. 16-32 B/s		Nil	
8	Amritsar	G.T. Road Km.426 to 448 B/s		Nil	
9	Amritsar	Attari Amritsar		Nil	
		Amritsar Jaintipur		Nil	
10	Amritsar	Amritsar Pathankot Road NH-54		Nil	
11	Gurdaspur	NH-503-A		Nil	
12	Gurdaspur	NH-54		Nil	
13	Gurdaspur	NH-354		Nil	
14	Gurdaspur	NH-503-D		Nil	
15	Hoshiarpur	Jalandhar to Hoshiarpur Road NH-03		Nil	
16	Pathankot	-		Nil	
17	Dasuya	Jalandhar-Pathankot Road NH-1A (Now NH-44)		Nil	
18	Roopnagar		Nil		
19	Garshankar		Nil		
20	SAS Nagar		Nil		
21	Ferozepur		Nil		
22	Bathinda		Nil		
23	Sri Mukatsar Sahib		Nil		
24	Patiala		Nil		
25	Ludhiana		Nil		
26	Mansa		Nil		
27	Sangrur		Nil		